NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 33/(MAH)/2011 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016

NAME OF THE PARTIES: Mr. Sanjay Suryprakash Mehta

V/s.

M/s. SKG Consultants & Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

M.S. Bliazdroog Adv J for Rtitioner To Prema

V. P. Verma ton J for Rtitioner To Prema

S. P. Mehta in Person Retitioner A

Mahalkar Cauch Council

A. K. Tha

For Respondent.

No Po Singh - Respondent 1 fr las

Order

CP. No. 33/397-398/NCLT/MB/MAH/2011

Both the parties are present. The parties agreed to comply with Order dated 22.01.2015 by 31st August, 2016. List this matter on 31st August, 2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial) sd/-

> M. K. SHRAWAT Member (Judicial)

Dated: 8th August, 2016.